

Grant for development of Calcutta

*240. SHRI DEBABRATA BISWAS:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal under Government's consideration for granting financial assistance for the development of Calcutta in its tri-centenary year; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):
(a) No formal proposal in this regard has been submitted by Government of West Bengal to Government of India.

(b) Does not arise.

Receipt of payments from Government/ Non-Government sources by CARE for its various activities within India

@1934. SHRI SAMAR MUKHERJEE:
Will the Minister of WELFARE be pleased to state:

(a) whether the American Agency, Co-operative for American Relief Everywhere (CARE) is allowed to receive funds from any Government or non-Government sources within India in respect of the said Agency's activities in India;

(b) whether the said Agency is required to submit accounts to the Central or State Governments in respect of such receipts from sources within India; and

(c) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SMT. USHA SINHA): (a) CARE in India is governed by the Indo-CARE Agreement signed with Government of India on 6 March, 1950. Under the agreement, voluntary gifts of food commodities, received by CARE from individuals and organisations outside India,

are sent to ten States in India. The recipient State Government are making payments to CARE for meeting the Administrative cost of CARE operations. In addition, funds are generated by the sale of CARE gift food commodities through the National Dairy Development Board which are utilised for various maternal and child health projects. Apart from this, no other payment is received by CARE from any Government or non-Government sources.

(b) and (c) At the end of each financial year CARE submits to the Government of India a Written Statement called Final Accounts duly audited by a Chartered Accountant. The Final Accounts give details of various expenditure incurred by CARE during the year.

Scrutiny of Accounts of CARE

@@1935. SHRI SAMAR MUKHERJEE:
Will the Minister of WELFARE be pleased to state:

(a) whether the accounts of the American Agency, the Cooperative for American Relief Everywhere (CARE) in respect of its receipts from the Central/State Governments in India, and/or other Indian sources, are scrutinised or required to be scrutinised, by any authority;

(b) whether Government have taken any steps to scrutinise the said Agency's accounts particularly after the said Agency's Executive Director was sentenced to imprisonment after disclosure of financial irregularities; and

(c) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SMT. USHA SINHA): (a) At the end of each financial year, CARE submits to the Government of India a Written Statement of Final Accounts duly certified by a Chartered Accountant. The Final Accounts give details of various expenditure incurred by